



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

**OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Vanijya Bhawan New Delhi -110011**

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

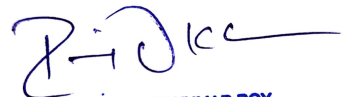
Minutes of Inter-Ministerial Working Group (IMWG) Meeting No. 11/2022-23 on Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) was held under the Chairmanship of Dr. S.K Bansal, Additional DGFT on 27.02.2023 at Vanijya Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Total 263 applications were considered by the IMWG , out of which total 78 cases were approved (out of which 27 approved on *post-facto* basis, 08 approved based on all NOCs received from the IMWG members/decision taken in the IMWG meeting, 43 applications approved subject to clear and unconditional NOC of one IMWG members). 11 applications have been dropped and 00 applications have been rejected by IMWG members from the agenda. The remaining 138 applications have been deferred due to want of comments/NOC from concerned IMWG member agencies or information/clarification is awaited from the applicant firms.

3. After approval of applications by the IMWG and subject to fulfilling other conditions, the export authorizations are issued within three working days. The original copy of the export authorization is sent through **Speed post**, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including customs from web link : rb.gy/htzqvc . The applicant can check the status of their cases from DGFT website from the above link and avoid sending emails for updated position unless in urgent cases.

4. After deliberations, the decisions of the IMWG on each online SCOMET application is indicated in the tabulated statement given below:

PART – A: Details of Applications


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S.N	File/Name	Decision in the meeting
1.	M/s PAPRSKY SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000582AM23	Deferred
2.	M/s INFINEON TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000594AM23	Deferred
3.	M/s UPS SCS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000597AM23	Post Facto Approval
4.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000619AM23	Post Facto Approval
5.	M/s VISHNU CHEMICALS LIMITED HQRSCMTAPPLY00000624AM23	Approved subject to NOC/ Clearance from one agency
6.	M/s ZIM LABORATORIES LIMITED. HQRSCMTAPPLY00000628AM23	Approved subject to NOC/ Clearance from one agency
7.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000631AM23	Deferred
8.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000639AM23	Deferred
9.	M/s SRISAI OILFIELD EQUIPMENTS & MARINE SERVICES PRIVATE LIMITED HQRSCMTAPPLY00000640AM23	DROPPED
10.	M/s UL INDIA PRIVATE LIMITED HQRSCMTAPPLY00000667AM23	Deferred
11.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000670AM23	Deferred
12.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000671AM23	Deferred
13.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000673AM23	Approved subject to NOC/ Clearance from one agency


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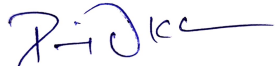
14.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED HQRSCMTAPPLY00000681AM23	Approved subject to NOC/ Clearance from one agency
15.	M/s ORACLE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000683AM23	Deferred
16.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00000686AM23	Deferred
17.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00000693AM23	DROPPED
18.	M/s KRONOX LAB SCIENCES LIMITED HQRSCMTAPPLY00000699AM23	Approved subject to NOC/ Clearance from one agency
19.	M/s PANDIAN CHEMICALS LIMITED HQRSCMTAPPLY00000704AM23	Deferred
20.	M/s INDO AMINES LIMITED HQRSCMTAPPLY00000714AM23	Deferred
21.	M/s PVS CHEMICALS HQRSCMTAPPLY00000717AM23	Deferred
22.	M/s S.B.CHEMICALS HQRSCMTAPPLY00000720AM23	DROPPED
23.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000721AM23	Deferred
24.	M/s Marine Resources HQRSCMTAPPLY00000736AM23	DROPPED
25.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00000739AM23	Approved
26.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY0000753AM23	Deferred
27.	M/s SYNZEAL RESEARCH PRIVATE LIMITED HQRSCMTAPPLY00000756AM23	DROPPED


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28.	M/s NAVIN FLUORINE INTERNATIONAL LIMITED HQRSCMTAPPLY00000773AM23	Post Facto Approval
29.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000779AM23	Post Facto Approval
30.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00000785AM23	Deferred
31.	M/s MOHAN ENERGY CORPORATION PRIVATE LIMITED. HQRSCMTAPPLY00000787AM23	Deferred
32.	M/s SHREE VALLABH CHEMICAL HQRSCMTAPPLY00000789AM23	Approved
33.	M/s CIENA COMMUNICATIONS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000793AM23	Deferred
34.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000811AM23	Deferred
35.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000815AM23	Post Facto Approval
36.	M/s NALCO WATER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000816AM23	Deferred
37.	M/s QUALCOMM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000819AM23	Post Facto Approval
38.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000828AM23	Deferred
39.	M/s HUNTSMAN INTERNATIONAL (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000833AM23	DROPPED
40.	M/s NIKAVA PHARMACEUTICAL INDUSTRIES HQRSCMTAPPLY00000835AM23	DROPPED
41.	M/s JAY JAY AGENCIES HQRSCMTAPPLY00000838AM23	Deferred
42.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000845AM23	Deferred


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43.	M/s UPL LIMITED HQRSCMTAPPLY00000847AM23	Approved subject to NOC/ Clearance from one agency
44.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000848AM23	Approved subject to NOC/ Clearance from one agency
45.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000849AM23	Post Facto Approval
46.	M/s BARODA VALVES & SOLENOIDS HQRSCMTAPPLY00000852AM23	Deferred
47.	M/s PANBASE RESOURCES PRIVATE LIMITED HQRSCMTAPPLY00000855AM23	Deferred
48.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000856AM23	Deferred
49.	M/s JAINIKA EXPORT IMPORT PRIVATE LIMITED HQRSCMTAPPLY00000859AM23	Deferred
50.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000860AM23	Deferred
51.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000861AM23	Deferred
52.	M/s INDORAMA VENTURES OXIDES ANKLESHWAR PRIVATE LIMITED HQRSCMTAPPLY00000865AM23	Approved
53.	M/s ATS PELLE CHEM PRIVATE LIMITED HQRSCMTAPPLY00000869AM23	Post Facto Approval
54.	M/s BALAJI AMINES LIMITED HQRSCMTAPPLY00000870AM23	Deferred
55.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000873AM23	Deferred
56.	M/s NIKITA CHEMICAL INDUSTRIES HQRSCMTAPPLY00000874AM23	Deferred
57.	M/s TONBO IMAGING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000876AM23	Deferred


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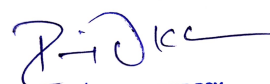
58.	M/s JAIVEL AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000877AM23	DROPPED
59.	M/s AGRO FRESH EXPORT HQRSCMTAPPLY00000878AM23	Deferred
60.	M/s INDORAMA VENTURES OXIDES ANKLESHWAR PRIVATE LIMITED HQRSCMTAPPLY00000881AM23	Post Facto Approval
61.	M/s ANMOL CHEMICALS AND PHARMACEUTICALS PRIVATE LIMITED HQRSCMTAPPLY00000882AM23	Approved subject to NOC/ Clearance from one agency
62.	M/s SYNZEAL RESEARCH PRIVATE LIMITED HQRSCMTAPPLY00000886AM23	Deferred
63.	M/s AZISTA BST AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00000887AM23	Deferred
64.	M/s EMCO DYESTUFF PRIVATE LIMITED HQRSCMTAPPLY00000888AM23	Post Facto Approval
65.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00000890AM23	Post Facto Approval
66.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00000892AM23	Approved subject to NOC/ Clearance from one agency
67.	M/s PERFECT ASSAY CUPELS HQRSCMTAPPLY00000893AM23	Deferred
68.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000894AM23	Deferred
69.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000895AM23	Post Facto Approval
70.	M/s ALOK EQUIPMENTS PVT.LTD. HQRSCMTAPPLY00000896AM23	Approved subject to NOC/ Clearance from one agency
71.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED HQRSCMTAPPLY00000897AM23	Deferred


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72.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED HQRSCMTAPPLY00000898AM23	Approved subject to NOC/ Clearance from one agency
73.	M/s SALVO EXPLOSIVES AND CHEMICALS PVT LTD HQRSCMTAPPLY00000900AM23	Deferred
74.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00000901AM23	Deferred
75.	M/s UPL LIMITED HQRSCMTAPPLY00000902AM23	Approved subject to NOC/ Clearance from one agency
76.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00000903AM23	Deferred
77.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000904AM23	Post Facto Approval
78.	M/s SRM TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000905AM23	Deferred
79.	M/s ATTAR GLOBAL HQRSCMTAPPLY00000908AM23	Deferred
80.	M/s TRANTER INDIA PRIVATE LIMITED HQRSCMTAPPLY00000913AM23	Approved subject to NOC/ Clearance from one agency
81.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00000915AM23	Approved
82.	M/s ORGANO CHEMICAL INDUSTRIES HQRSCMTAPPLY00000917AM23	Deferred
83.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00000918AM23	Approved subject to NOC/ Clearance from one agency
84.	M/s MADRAS FLUORINE PRIVATE LIMITED HQRSCMTAPPLY00000919AM23	Deferred
85.	M/s TODINI METALS AND CHEMICALS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000920AM23	Post Facto Approval


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86.	M/s EURO LABS HQRSCMTAPPLY00000921AM23	Deferred
87.	M/s SRI RANGANATHAR INDUSTRIES PRIVATE LIMITED HQRSCMTAPPLY00000922AM23	Approved subject to NOC/ Clearance from one agency
88.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000923AM23	Deferred
89.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000926AM23	Deferred
90.	M/s INAI PROCURE PRIVATE LIMITED HQRSCMTAPPLY00000929AM23	Deferred
91.	M/s NIKAVA PHARMACEUTICAL INDUSTRIES HQRSCMTAPPLY00000932AM23	Post Facto Approval
92.	M/s ADSD CONSULTING PRIVATE LIMITED HQRSCMTAPPLY00000938AM23	Deferred
93.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000940AM23	Approved subject to NOC/ Clearance from one agency
94.	M/s HAWA VALVES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00000941AM23	Deferred
95.	M/s NANO-MAG TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000942AM23	Deferred
96.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000943AM23	Deferred
97.	M/s JUNIPER NETWORKS SOLUTION INDIA PRIVATE LIMITED HQRSCMTAPPLY00000944AM23	Deferred
98.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00000945AM23	Deferred
99.	M/s BLAST CARBOBLOCKS PRIVATE LIMITED HQRSCMTAPPLY00000946AM23	Approved subject to NOC/ Clearance from one agency


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100.	M/s ORGANO CHEMICAL INDUSTRIE S HQRSCMTAPPLY00000947AM23	Deferred
101.	M/s ORGANO CHEMICAL INDUSTRIE S HQRSCMTAPPLY00000948AM23	Deferred
102.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000950AM23	Deferred
103.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000951AM23	Deferred
104.	M/s ANDERSON GREENWOOD CROSBY SANMAR LIMITED HQRSCMTAPPLY00000952AM23	Approved subject to NOC/ Clearance from one agency
105.	M/s FINEPAC STRUCTURES PRIVATE LIMITED HQRSCMTAPPLY00000953AM23	Approved
106.	M/s BUILDTech PRODUCTS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000955AM23	Deferred
107.	M/s SRM TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00000956AM23	Deferred
108.	M/s SYNZEAL RESEARCH PRIVATE LIMITED HQRSCMTAPPLY00000958AM23	Post Facto Approval
109.	M/s OERLIKON BALZERS COATING INDIA PRIVATE LIMITED HQRSCMTAPPLY00000961AM23	Post Facto Approval
110.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000964AM23	Deferred
111.	M/s SRI RANGANATHAR VALVES PRIVATE LIMITED HQRSCMTAPPLY00000965AM23	Deferred
112.	M/s KRISHNA SYNTHETICS HQRSCMTAPPLY00000966AM23	Deferred
113.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00000967AM23	Deferred
114.	M/s FINEPAC STRUCTURES PRIVATE LIMITED HQRSCMTAPPLY00000968AM23	Approved subject to NOC/ Clearance from on y


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115.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00000969AM23	Deferred
116.	M/s GMM PFAUDLER LIMITED HQRSCMTAPPLY00000970AM23	Deferred
117.	M/s AIRBUS GROUP INDIA PRIVATE LIMITED HQRSCMTAPPLY00000971AM23	Deferred
118.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000972AM23	Deferred
119.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000974AM23	Deferred
120.	M/s SHREE BIOCARE SOLUTIONS PRIVATE LIMITED HQRSCMTAPPLY00000975AM23	Deferred
121.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000976AM23	Deferred
122.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000977AM23	Deferred
123.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00000978AM23	Deferred
124.	M/s PIRAMAL PHARMA LIMITED HQRSCMTAPPLY00000980AM23	Deferred
125.	M/s UPL LIMITED HQRSCMTAPPLY00000981AM23	Deferred
126.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000982AM23	Approved subject to NOC/ Clearance from one agency
127.	M/s JUNIPER NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00000984AM23	Deferred
128.	M/s EXCEL INDUSTRIES LIMITED HQRSCMTAPPLY00000985AM23	Deferred
129.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00000986AM23	Deferred


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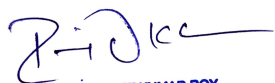
130.	M/s COMPUTER VISION WORKS HQRSCMTAPPLY00000987AM23	Deferred
131.	M/s ORION CHEM PRIVATE LIMITED HQRSCMTAPPLY00000989AM23	Post Facto Approval
132.	M/s ORION CHEM PRIVATE LIMITED HQRSCMTAPPLY00000990AM23	Post Facto Approval
133.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00000993AM23	Post Facto Approval
134.	M/s GOEL IMPEX HQRSCMTAPPLY00000995AM23	Deferred
135.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00000996AM23	Deferred
136.	M/s NVIDIA GRAPHICS PRIVATE LIMITED HQRSCMTAPPLY00000997AM23	Approved subject to NOC/ Clearance from one agency
137.	M/s DELUXE METAL PROCESSING CHEMICALS P LTD HQRSCMTAPPLY00000998AM23	Deferred
138.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00000999AM23	Deferred
139.	M/s SHIV DIAL SUD & SONS HQRSCMTAPPLY00001000AM23	Deferred
140.	M/s PREMIER EXPLOSIVES LIMITED HQRSCMTAPPLY00001001AM23	Deferred
141.	M/s FINEPAC STRUCTURES PRIVATE LIMITED HQRSCMTAPPLY00001002AM23	Deferred
142.	M/s AMD INDIA PRIVATE LIMITED HQRSCMTAPPLY00001003AM23	Deferred
143.	M/s TRANTER INDIA PRIVATE LIMITED HQRSCMTAPPLY00001005AM23	Deferred
144.	M/s KUTCH CHEMICAL INDUSTRIES LIMITED HQRSCMTAPPLY00001006AM23	Deferred


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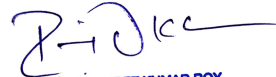
145.	M/s GOCL CORPORATION LIMITED HQRSCMTAPPLY00001008AM23	Deferred
146.	M/s IDL EXPLOSIVES LIMITED HQRSCMTAPPLY00001009AM23	Deferred
147.	M/s THYKN INDIA INTERNATIONAL HQRSCMTAPPLY00001010AM23	Deferred
148.	M/s LRC SPECIALITY CHEMICALS PRIVATE LIMITED HQRSCMTAPPLY00001011AM23	Deferred
149.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001014AM23	Deferred
150.	M/s HLE GLASCOAT LIMITED HQRSCMTAPPLY00001015AM23	Deferred
151.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001016AM23	Deferred
152.	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED HQRSCMTAPPLY00001017AM23	Deferred
153.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001020AM23	Deferred
154.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001021AM23	Deferred
155.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001022AM23	Post Facto Approval
156.	M/s AMINES AND PLASTICIZERS LIMITED HQRSCMTAPPLY00001023AM23	Deferred
157.	M/s VCARE MEDICINES HQRSCMTAPPLY00001024AM23	Deferred
158.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED HQRSCMTAPPLY00001025AM23	Approved subject to NOC/ Clearance from one agency
159.	M/s KHOSLA PROFIL PRIVATE LIMITED HQRSCMTAPPLY00001026AM23	Deferred


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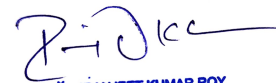
160.	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001027AM23	Deferred
161.	M/s MEPCO INDUSTRIES LIMITED HQRSCMTAPPLY00001028AM23	Approved subject to NOC/ Clearance from one agency
162.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001029AM23	Deferred
163.	M/s FLOWSERVE MICROFINISH VALVES PRIVATE LIMITED HQRSCMTAPPLY00001030AM23	Deferred
164.	M/s ANALINEAR IMAGING SYSTEMS PRIVATE LIMITED HQRSCMTAPPLY00001031AM23	Deferred
165.	M/s KRISHNA SYNTHETICS HQRSCMTAPPLY00001032AM23	Post Facto Approval
166.	M/s AIMENGINEERS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001033AM23	Deferred
167.	M/s SUA EXPLOSIVES ANDACCESSORIES PRIVATE LIMITED HQRSCMTAPPLY00001034AM23	Deferred
168.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001035AM23	Deferred
169.	M/s KSJ TECHNOCRATS HQRSCMTAPPLY00001036AM23	Deferred
170.	M/s PERFECT ASSAY CUPELS HQRSCMTAPPLY00001037AM23	Deferred
171.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001038AM23	Deferred
172.	M/s UNIQUE BIOTECH LIMITED HQRSCMTAPPLY00001040AM23	Deferred
173.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001041AM23	Deferred
174.	M/s ASHLAND INDIA PRIVATE LIMITED HQRSCMTAPPLY00001042AM23	Post Facto Approval


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175.	M/s UNILIFE PHARMACHEM PRIVATE LIMITED HQRSCMTAPPLY00001043AM23	Deferred
176.	M/s EASTERN PETROLEUM PRIVATE LIMITED HQRSCMTAPPLY00001044AM23	Deferred
177.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001046AM23	Deferred
178.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001047AM23	Deferred
179.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001048AM23	Deferred
180.	M/s SPECIALITY PRODUCTS RESEARCH GROUP HQRSCMTAPPLY00001049AM23	Deferred
181.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001050AM23	Deferred
182.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001051AM23	Deferred
183.	M/s PTC INDUSTRIES LIMITED HQRSCMTAPPLY00001052AM23	Deferred
184.	M/s BOEING INDIA PRIVATE LIMITED HQRSCMTAPPLY00001053AM23	Deferred
185.	M/s ALKYL AMINES CHEMICALS LIMITED HQRSCMTAPPLY00001054AM23	Deferred
186.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001056AM23	Deferred
187.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001057AM23	Deferred
188.	M/s JAIVEL AEROSPACE PRIVATE LIMITED HQRSCMTAPPLY00001058AM23	DROPPED
189.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001059AM23	Deferred
190.	M/s BARODA VALVES & SOLENOIDS HQRSCMTAPPLY00001060AM23	Deferred


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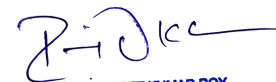
191.	M/s VEHRE INTERACTIVE PVT LTD HQRSCMTAPPLY00001061AM23	Deferred
192.	M/s GRAPHITE INDIA LIMITED HQRSCMTAPPLY00001062AM23	Deferred
193.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001063AM23	Deferred
194.	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001064AM23	Deferred
195.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001067AM23	Post Facto Approval
196.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001068AM23	Post Facto Approval
197.	M/s HILDOSE PHARMASPECIALITIES LLP HQRSCMTAPPLY00001069AM23	Deferred
198.	M/s SOLAR INDUSTRIES INDIA LIMITED HQRSCMTAPPLY00001070AM23	Deferred
199.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001071AM23	Post Facto Approval
200.	M/s CARL ZEISS INDIA (BANGALORE) PRIVATE LIMITED HQRSCMTAPPLY00001072AM23	Deferred
201.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001073AM23	Deferred
202.	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED HQRSCMTAPPLY00001074AM23	Deferred
203.	M/s SEVERN GLOCON VALVES PRIVATE LIMITED HQRSCMTAPPLY00001075AM23	Deferred
204.	M/s NATIONAL ENGINEERING INDUSTRIES LIMITED HQRSCMTAPPLY00001076AM23	Deferred
205.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001077AM23	Deferred
206.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001078AM23	Deferred


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207.	M/s CISCO COMMERCE INDIA PRIVATE LIMITED HQRSCMTAPPLY00001079AM23	Deferred
208.	M/s ROCKWELL COLLINS (INDIA) ENTERPRISES PRIVATE LIMITED HQRSCMTAPPLY00001080AM23	Approved.
209.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001081AM23	DROPPED
210.	M/s IDEAForge TECHNOLOGY LIMITED HQRSCMTAPPLY00001082AM23	Deferred
211.	M/s KEYSIGHT TECHNOLOGIES INTERNATIONAL INDIA PRIVATE LIMITED HQRSCMTAPPLY00001083AM23	Deferred
212.	M/s NATIONAL CHEMICAL INDUSTRIES HQRSCMTAPPLY00001084AM23	Deferred
213.	M/s VISWAAT CHEMICALS LIMITED HQRSCMTAPPLY00001086AM23	Post Facto Approval
214.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001087AM23	Deferred
215.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001088AM23	Deferred
216.	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX) HQRSCMTAPPLY00001090AM23	Deferred
217.	M/s ART VATIKA INSTITUTE HQRSCMTAPPLY00001091AM23	Deferred
218.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001092AM23	Deferred
219.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001093AM23	Deferred
220.	M/s NAVAL SYSTEMS AND TECHNOLOGIES PRIVATE LIMITED HQRSCMTAPPLY00001094AM23	Deferred
221.	M/s CISCO SYSTEMS (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001096AM23	Deferred
222.	M/s GOEL SCIENTIFIC GLASS WORKS LIMITED HQRSCMTAPPLY00001097AM23	Deferred


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223.	M/s 9A Enterprise HQRSCMTAPPLY00001098AM23	Deferred
224.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001099AM23	Deferred
225.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00001100AM23	Deferred
226.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001101AM23	Deferred
227.	M/s L&T VALVES LIMITED HQRSCMTAPPLY00001102AM23	Deferred
228.	M/s SPEEDFAM (INDIA) PRIVATE LIMITED HQRSCMTAPPLY00001103AM23	Deferred
229.	M/s CALIMARA MATTERS PRIVATE LIMITED HQRSCMTAPPLY00001104AM23	Deferred
230.	M/s GOODWILL CHEMICAL INDUSTRIES HQRSCMTAPPLY00001105AM23	Deferred
231.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001106AM23	Deferred
232.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001107AM23	Deferred
233.	M/s IDEAForge TECHNOLOGY LIMITED HQRSCMTAPPLY00001108AM23	Deferred
234.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED HQRSCMTAPPLY00001109AM23	Deferred
235.	M/s KAMAT EXPORTS PRIVATE LIMITED HQRSCMTAPPLY00001110AM23	Deferred
236.	M/s KEYSIGHT TECHNOLOGIES INDIA PRIVATE LIMITED HQRSCMTAPPLY00001111AM23	Deferred
237.	M/s LUBRIKOTE SPECIALITIES PRIVATE LIMITED HQRSCMTAPPLY00001112AM23	Deferred


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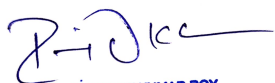
6. Apart from the applications as per the agenda placed before the committee as tabulated at Para 4 above, the Committee also reviewed applications earlier 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on the new facts / comments received from the IMWG members, the decision was revised from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

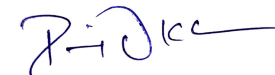
Sl. No	Firm's name and File No.	Application No.	Decision of IMWG	Remark
1.	M/s JAGGO OVERSEAS (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000510AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
2.	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000563AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
3.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (IMWG MEETING NO.08/2022-23 HELD ON: 29.11.2022)	00000573AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
4.	M/s ALKYL AMINES CHEMICALS LIMITED (IMWG MEETING NO.08/2022-23 HELD ON:	00000588AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	DROPPED


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	29.11.2022)			
5.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000650AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency
6.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.09/2022-23 HELD ON: 27.12.2022)	00000716AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency
7.	M/s S D FINE-CHEM LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000669AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency
8.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000675AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
9.	M/s INTEL TECHNOLOGY INDIA PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000678AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
10.	M/s AURA PHARMACEUTICALS PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000684AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un- conditional NOC of one agency
11.	M/s TEXAS INSTRUMENTS (INDIA)	00000702AM23	Approved subject to receipt of clear	Approved


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	PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)		and un-conditional NOC of one agency	
12.	M/s TEXAS INSTRUMENTS (INDIA) PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000703AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
13.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000712AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
14.	M/s GMM PFAUDLER LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000715AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
15.	M/s TRANTER INDIA PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000724AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
16.	M/s THE ARASAN ALUMINIUM INDUSTRIES PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000728AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
17.	M/s UNP POLYVALVES (INDIA) PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000762AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency


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18.	M/s INDELOX GLOBAL DISTRIBUTION PRIVATE LIMITED, KARNATAKA (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00260266AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
19.	M/s FLOWERVE INDIA CONTROLS PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000776AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
20.	M/s GMM PFAUDLER LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000786AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
21.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000814AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
22.	M/s XOMOX SANMAR LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000822AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved subject to receipt of clear and un-conditional NOC of one agency
23.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	00000885AM23	Approved subject to receipt of clear and un-conditional NOC of one agency	Approved
24.	M/s SGL CARBON INDIA PRIVATE	00000910AM23	Approved subject to receipt of clear	Approved

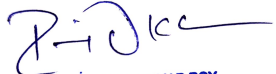

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LIMITED (IMWG MEETING NO.10/2022-23 HELD ON: 30.01.2023)	and un-conditional NOC of one agency
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Note on various terminologies used in the Minutes of the SCOMET meeting:

- (i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.
- (ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.
- (iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).
- (iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.
- (v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.
- (vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.
- (vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.
- (viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms & sent through Speed Post only.


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